

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI.

CIRCULAR

Sub: Benchmark for Promotion/Confirmation/MACP.

Pursuant to the recommendations of the committee given in its meeting held on 27.11.2018, the following Benchmark for Promotion/Confirmation/MACP is hereby circulated for information of all concerned.

120

➤ **for Promotion & Confirmation:**

Promotion/Confirmation in the year	Benchmark for Grade Pay upto Rs.6600	Benchmark for Grade Pay of Rs.7600 and above	Remarks
2018	3 Good (B+) during preceding Five years	Subject to the condition that employee should not have earned grading below B+ (Good) in the year of promotion or confirmation.	3 Very Good (A) ACR gradings in the preceding five years including the last ACR and no ACR in the preceding five year should be Below Good.
2019	2 Good (B+) and 1 Very Good (A) during preceding Five years		There should be no currency of penalty pending against the employee. Further, in case of officials under suspension or whose conduct is under investigation or against whom departmental proceedings have been initiated or are about to be initiated, the suitability would be assessed by the Committee and the findings would be recorded and kept in a sealed cover which would be opened after termination of the suspension or conclusion of the departmental proceedings.
2020	1 Good (B+) and 2 Very Good (A) during preceding Five years		
2021 onwards	3 Very Good (A) during preceding Five years		In case of any doubt/clarification, Selection Committee/DPC shall consider the O.M. F. No.22034/4/2012-Estt.(D) dated 02.11.2012 issued by the competent authority and other OMs issued from time to time.

➤ for Financial Upgradation, MACP:

MACP	Benchmark for Grade Pay upto Rs.6600	Benchmark for Grade Pay of Rs.7600 and above	Remarks
Upto July 2016	Five Good (B+) during the preceding Five years.	Five Very Good (A) during the preceding five years.	Subject to the condition that there should be no currency of penalty pending against the employee.
After July 2016	Five Very Good (A) during the preceding Five years.	Five Very Good (A) during the preceding five years.	Further, in case of officials under suspension or whose conduct is under investigation or against whom departmental proceedings have been initiated or are about to be initiated, the suitability would be assessed by the Committee and the findings would be recorded and kept in a sealed cover which would be opened after termination of the suspension or conclusion of the departmental proceedings. In case of any doubt/ clarification, Screening Committee/DPC shall consider the O.M. F. No.22034/4/2012-Estt.(D) dated 02.11.2012 issued by the competent authority and other OMs issued from time to time.

Jalwan Singh
(TALWANT SINGH)
District & Sessions Judge (HQs.)
Delhi.

No. 2756-3406 Admn.-I,II,III & Rectt.Cell/2019

Dated: 11/01/2019

➤ **Copy forwarded for information and necessary action to:**

1. Registrar General, Hon'ble High Court of Delhi, New Delhi, with the request to circulate in your office for information of officers/officials of this office.
2. Ld. District & Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North Districts, Delhi/New Delhi.
3. Member Secretary, DSLSA, Patiala House Courts, New Delhi, with the request to circulate in your office for information of officers/officials of this office.
4. Principal Judge (HQs.), Family Courts, Dwarka, New Delhi, with the request to circulate in your office for information of officers/officials of this office.
5. Delhi Judicial Academy, Dwarka, New Delhi, with the request to circulate in your office for information of officers/officials of this office.
6. All the Judicial Officers/ Sr. Admn. Officers (Judl.)/Admn. Officers (Judl.)/Branch In-Charges, Central, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North Districts, JJB, Delhi/New Delhi, to communicate to staff members also.
7. PS to Ld. District & Sessions Judge (IIQs.), Tis Hazari Courts, Delhi.
8. Website Committee, THC, Delhi for uploading on centralized website through LAYERS.
9. Dealing Asstt., LAYERS Seat, THC, Delhi, for uploading on LAYERS.

Jalwan Singh
District & Sessions Judge (HQs.)
Delhi.